

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 11.01.2021
at 02.15 PM. THROUGH VIDEO CONFERENCING.

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER : IBA/420/2020

PETITION NUMBER :

NAME OF THE PETITIONER(S) : GMV Engineering Pvt Ltd

NAME OF THE RESPONDENT(S) : SVE Engineers Pvt. Ltd.

UNDER SECTION : 9 Rule 6 of IBC

ORDER

None is present for the Applicant. It is seen from the Application filed before this Tribunal vide order dated 24.11.2020 Petitioner was directed to prove this Application is maintainable under IBC, 2016. However no representation today on behalf of the Applicant and in the circumstances, we are constrained to **dismiss this Application** for non-prosecution.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)